

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120
IA No.2265/23

In
CP(IB) No. 149/Chd/HP/2019
(Admitted)

IN THE MATTER OF:
Syndicate Bank

...Petitioner-Financial Creditor

Versus

HIM Cylinders Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016 & 33(1) (b) (i) to (iii) r/w Sec 33(3)

Order delivered on 08.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.05.2024.

Sd/-

Court Officer